GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 1421 TO BE ANSWERED ON 30.07.2021

COMPLETION OF WORK BY HOUSEHOLDS UNDER MGNREGA

1421 DR. L. HANUMANTHAIAH:

SHRI SHAKTISINH GOHIL:

SHRI RAJMANI PATEL:

SHRI ANAND SHARMA:

SMT. PHULO DEVI NETAM:

SHRI PARTAP SINGH BAJWA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of households who have completed 100 days of work under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in the months of April- June, 2021, including Karnataka;
- (b) the total number of households who completed 100 days of work under MGNREGA for the same period in 2020;
- (c) whether there is an increase in households completing 100 days of guaranteed work between 2020 and 2021;
- if so, whether Government intends to increase the number of guaranteed days from 100 to 150 in order to meet the higher demand for work; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a): A total of 3,91,112 households have completed 100 days of work under Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA) in the months of April-June, 2021, including Karnataka. In the State of Karnataka, 2372 households have completed 100 days of work under Mahatma Gandhi NREGA in the months of April-June, 2021.
- (b): A total of 3,18,532 households have completed 100 days of work under Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA) in the months of April-June, 2020.
- (c): There is an increase in the number of households who have completed 100 days of work under Mahatma Gandhi NREGA between 2020 and 2021. In this regard the details are given below:

| | April- June, 2020 | April- June, 2021 | % increase |
|------------|-------------------|-------------------|------------|
| Households | 318532 | 391112 | 22.78% |

Source: Management Information System

(d)&(e): Mahatma Gandhi NREG Act, 2005 is to provide at least 100 days of wage employment in a financial year to every rural household whose adult member volunteers to do unskilled manual work. State can provide additional mandays of work over and above of 100 days from its own resources. An additional 50 days of wage employment is provided over and above 100 days in the notified drought affected areas or natural calamity areas in the country on recommendation of the Ministry of Agriculture and Farmers Welfare. At present, there is no plan to increase days of work under Mahatma Gandhi NREGA.
